

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-515
IB-188/ND/2022
IA/3226/2022

IN THE MATTER OF:

Bank of Baroda

....Applicant

Vs.

Nandani Singh

.....Respondent

SECTION

U/s 95 IBC

Order delivered on 19.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is listed on **28.02.2023**.

**S/d-
(Court Officer)**